

Utilization of funds deposited with CAMPA

†1258. SHRI RAGHUNANDAN SHARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the amount deposited so far by different States in the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) head, State-wise;

(b) whether the Ministry has decided to constitute 'CAMPA' at State level;

(c) whether forest development works are not being implemented due to failure to disburse the amount available with 'CAMPA' head to different States on time;

(d) if so, the steps taken to make these funds available to the States at the earliest; and

(e) whether such a system would be implemented whereby, funds deposited with 'CAMPA' remains with the States which could be utilized as per the guidelines in practice?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) A statement showing, *inter-alia*, the amount deposited by different States/UTs in the *Ad-hoc* Compensatory Afforestation Fund Management and Planning Authority is given in Statement-I (*See below*).

(b) The Ministry has issued a communication dated 15th July, 2009 to the States/UTs for constituting State CAMPAs. A copy of the said communication is given in Annexure [See Appendix 222 Annexure No. 3] State CAMPAs have, accordingly, been constituted by all concerned States/UTs.

(c) and (d) Disbursal of the amounts deposited with the *Ad-hoc* CAMPA, to the State CAMPAs was permitted by the Supreme Court of India in their Order dated 10th July, 2009, annexed to the communication dated 15th July, 2009 at Annexure II. Disbursements have, accordingly been made as in Statement-I (*See below*).

(e) The funds deposited by any State/UT in the *Ad-hoc* CAMPA can only be used for Projects in that particular State/UT. Nonetheless, the extant orders of the Supreme Court do not contemplate transfer of the entire funds which is deposited with the *Ad-hoc* CAMPA, to the custody of the State CAMPAs except as per the limits and subject to the conditions laid down in the Order dated 10th July, 2009.

†Original notice of the question was received in Hindi.

Statement-I

Utilisation of funds deposited with CAMPA

Sl. No.	Name of State/UT	Total amount received from States/UTs as on 30.11.2010	Interest earned as on 30.11.2010	Principal amounts as on 30.06.2009	Releases during the year 2009-10 (@10% of col.5)
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	90,497,602.00	34,049,383.68	109,906,133.00	10,990,000.00
2.	Andhra Pradesh	17,676,144,523.48	2,519,725,110.02	8,978,325,571.48	897832,000.00
3.	Arunachal Pradesh	2,235,092,968.74	480,915,359.09	1,636,763,088.74	163,676,000.00
4.	Assam	1,323,278,240.00	135,279,702.14	671,749,049.00	67,174,000.00
5.	Bihar	1,055,878,807.00	196349,364.09	773,448,981.00	77,300,00000
6.	Chandigarh	17,149,199.00	5,588,616.70	17,652,067.00	1,765,000.00
7.	Chhattisgarh	15,723,480,118.39	3,648,539,455.18	12,321,350,743.39	1232,135,000.00
8.	Dadra and Nagar Haveli	31,863,359.00	4,042,148.00	16,829,000.00	1,682,00000
9.	Daman and Diu	7,110,100.00			
10.	Delhi	160,907,546.00	23,916,165.00	1,224,523363.00	18,471,000.00
11.	Goa	1,220,699,611.58	290,050,602.56	1,211,970,919.58	121,197,000.00
12.	Gujarat	3,867,171,155.00	528,444,31839	2,496,471,445.00	249,647,000.00
13.	Haryana	2,518,451,195.59	299,056,295.50	1,911,413,386.79	191,141,000.00
14.	Himachal Pradesh	7,905,763337.60	739,680,586.40	3,667.719,848.60	366.771,000.00
IS	Jammu and Kashmir				
16.	Jharkhand	12888,376,599.59	2,239,445,283.15	9,500280,928.03	950,028,00000
17.	Karnataka	6,170,012,805.00	1,519,215,194.11	5,855,732,170.00	585,573,000.00
18.	Kerala	209,760,585.58	68,507.407.94	175,090,762.58	17,509,000.00
19.	Lakshadweep				
20.	Madhya Pradesh	3,176,438,464.00	1,271,627,746.62	5,304,823,886.00	530,432,000.00

Date of releases	Principal Amount as on 30.6.2010 (Rs)	Releases during the year 2010-11 (@8% of Col. 7)	Date of releases	Transferred to NCAC (@ 5% of Col. 6)	Total balance with <i>Ad-hoc</i> CAMPA on 30.11.2010 [Col. Nos. (3+4) - (6+9+11)]	Status of receipt of APO for 2010-11
7	8	9	10	11	12	13
28.08.2009	98366,602.00	7,869,000.00	01.10.2010	5,49,531.00	105,138,454.68	Received
28.08.2009	15,093,052,447.48	1,207,444,000.30	01.10.2010	44,891,628.00	18,045,702,005.50	Received
03.04.2010	2,223,529,278.74	177,882,000.00	22.11.2010	8,183,815.00	2,366,266,512.83	Received
17.08.2009	1,306,096,630.00	104,487,000.00	01.10.2010	3,358,745.00	1,28,538,197.14	Received
20.11.2009	1,083,433,829.00	86,674,000.00	18.01.2011	3,867,245.00	1,084,386,926.09	Received
17.08.2009	16,209,925.00	1,296,000.00	01.10.2010	88,260.00	19,388,555.70	Received
17.08.2009	16,763,328,071.39	1,341,066,000.00	01.10.2010	61,606,754.00	16,737,211,819.57	Received
04.09.2009	33,262,359.00			84,145.00	34,139,362.00	Not received
	7,728,100.00				7,110,100.00	Not received
21.01.2010	174,898,546.00	13,991,000.00	18.01.2011	6,122,617.00	146,239,094.00	Received
17.08.2009	1,280,851,153.58	102,468,000.00	01.10.2010	6,059,855.00	1,281,025,359.14	Received
19.08.2009	3,644,601,648.00	291,558,000.00	01.10.2010	12,482,357.00	3,841,918,116.39	Received
17.08.2009	2,361,364,182.59	188,909,000.00	01.10.2010	9,557,067.00	2,427,900,424.09	Received
21.08.2003	7,670,707,086.60	421,656,000.00	01.10.2010	18,338,599.00	7,838,678,325.00	Received
12.03.2010	12,895,283,072.59	1,031,622,000.00	01.10.2010	47,501,405.00	13,098,670,477.74	Received
19.08.2009	6,364,508,388.00	509,160,000.00	01.10.2010	29,278,661.00	6,565,216,338.11	Received
12.03.2010	170,648,637.58			875,454.00	259,883,539.52	Not received
17.08.2009	6,370,701,210.00	509,656,000.00	01.10.2010	26,524,119.00	8,381,404,091.52	Received

1	2	3	4	5	6	
21.	Maharashtra		10,388,297,253.50	1,996,771,280.31	8,935,493,798.50	893,549,000.00
22.	Manipur		171,340,372.00	29,294,288.45	74,568,219.00	7,456,000.00
23.	Meghalaya		833,101,828.00	1,969,566.92	9,675,979.00	967,000.00
24.	Mizoram		98,303,215.00	6,708.00		
25.	Nagaland		14,622.00			
26.	Orissa		31,902,047,254.00	2,680,795,627.96	13,106,182,423.00	1,310,618,000.00
27.	Pondicherry					
28.	Punjab		3,308,684,295.30	577,159,911.05	3,305,472,163.50	330,547,000.00
29.	Rajasthan		4,971,351,089.85	966,129,954.66	3,259,088,410.85	325,908,000.00
30.	Sikkim		1,264,609,422.00	156,838,795.62	800,924,612.00	80,092,000.00
31.	Tamil Nadu		214,465,811.00	36,921,908.82	197,130,414.00	19,713,000.00
32.	Tripura		649,494,109.00	88,148,963.53	354,181,754.00	35,418,000.00
33.	Uttar Pradesh		4,652,296,276.86	1,320,519,859.72	4,709,629,585.46	470,962,000.00
34.	Uttarakhand		9,898,375,075.65	2,021,416,916.46	8,165,322,154.65	816,532,000.00
35.	West Bengal		748,192,320.00	980,856,171.10	529,577,838.00	52,957,000.00
Total			150,378,649,161.71	23,979,262,691.25	99,321,298,695.15	9,828,092,000.00

Green India Mission

1259. SHRI MOHD. ALI KHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry would soon launch a Green India Mission, which would mark a profound paradigm shift in the approach towards the forests and forest management;

(b) if so, the details thereof; and

(c) the views of NGOs, industries and States in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) Draft Green India Mission document was prepared and discussed in seven regional consultations held at Guwahati, Pune, Dehradun,